F. No. J-11017/18/2025-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated the 2nd June, 2025

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation (except taxation matters) before the High court of Himachal Pradesh at Shimla, as shown below in the table, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA SENIOR PANEL COUNSEL

Name of Advocate	Contact Details	Enrollment No.
Mc Vandana Mishus		
Ms. Vandana Mishra	Office: Diplomat Hotel Complex, Lakkar Bazar, Shimla	HIM/212/2005
	Mob: 9817171474, 7018956325	
	Email: misra.associates@gmail.com	

- The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this order will follow. 3.

(Madhab Charan Prusty) Senior Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs
- 3. Shri Balram Sharma, Deputy SGI for High Court of Himachal Pradesh at Shimla.

The Registrar, High Court of Himachal Pradesh at Shimla.

The Registrar, High Court of Himacha
LIMBS Section for necessary section.

- 6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.Office copies.

Section Officer (Judicial)

Tel. 011-23384945 Email: judicial-dla@nic.in